

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH- COURT NO. I

Customs Appeal No. 420 of 2010

(Arising out of Order-in-Original No. 17/H.K.C./2010 dated 19.05.2010 passed by the Commissioner of Customs, (Preventive), New Custom House, New Delhi.)

Shri B.M. Agarwal,
Director, M/s. Sky Airways
P-3, New CIT Road,
2nd Floor, Kolkata, 700073

....Appellant

Versus

Commissioner of Customs, Preventive
New Custom House,
New Delhi-110037

....Respondent

APPEARANCE:

Shri V.V. Gautam and Ms. Nitu Barik, Advocates for the Appellant
Shri Rakesh Kumar, Authorised Representative of the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING: April 08, 2025
DATE OF DECISION: May 02, 2025

Ordersheet

The impugned order is set aside and the appeal is allowed. For order, see order of date in Customs Appeal No. 419 of 2010.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)